

(2025) 09 MEG CK 0644
In the Meghalaya High Court
Case No : Writ Petition (C) No. 243 Of 2025

Pradip Kumar Shullet

APPELLANT

Vs

Meghalaya Energy Corporation Limited & 20rs.

RESPONDENT

Date of Decision : 25-09-2025

Acts Referred:

Citation : (2025) 09 MEG CK 0644

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : R. Kharkrang, A. Kharwanlang, S. Kh. Nongrum

Judgement

H. S. Thangkhiew, J

Mr. A. Kharwanlang, learned counsel on behalf of the respondents today has prayed for further time to file affidavit.

Mr. R. Kharkrang, learned counsel for the petitioner has submitted that this is the fifth time that time has been sought and further submits that the petitioner is suffering.

However, in the interest of justice, further two weeks' time is granted to the counsel for the respondents to file affidavit.

List this matter on 16th October, 2025.

It is expected on the next date, the affidavit should be on board.